



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.05.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 20.05.2026 & 21.05.2026 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 31 of 2025 Part Heard	Shahi Realtech Pvt. Ltd. Vs. Amit Agarwal RP of Celebration City Projects Pvt. Ltd.	20.05.2026	14.07.2026
2.	Comp. App. (AT) (Ins) No. 1212 of 2025 & I.A. No. 7215 of 2025	Vasu Buildcon Vs. Kashi Viswanathan Sivaraman & Anr. With	21.05.2026	26.05.2026
3.	Comp. App. (AT) (Ins) No. 1225 of 2025 (With Defects)	Ankit Pathak Vs. Kashi Vishwanathan Sivaraman & Ors.	21.05.2026	26.05.2026
4.	I.A. No. 3619 of 2026 in Contempt Case (AT) No. 16 of 2026 in Comp. App. (AT) (Ins) No. 1948 of 2025	Ashok Dattatray Atre & Ors. Vs. Vijendra Kumar Jain Liquidator of Transparent Energy Systems Pvt. Ltd.	21.05.2026	28.05.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar